

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-04-2024 AT  
02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA/IBC/893/2024**

**PETITION NUMBER : CP(IB)/1021(CHE)/2018**

**NAME OF THE APPLICANT : Rajalakshmi Vardarajan (Liquidator)  
M/s. Supreme Coated Board Mills Pvt Ltd**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Sec 60(5) of IBC, 2016, r/w Reg 15 of IBBI  
Reg 2016**  
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**ORDER**

Ld. Liquidator, Ms. Rajalakshmi Varadarajan, is present in person.

This is an Application to take on record the 5<sup>th</sup> progress report for the period 01.01.2024 to 31.03.2024 during the liquidation process of the Corporate Debtor.

Report is taken on record subject to all just exceptions.

**IA/IBC/893/2024 is accordingly disposed off.**

-Sd-  
**VENKATARAMAN SUBRAMANIAM**  
**Member (Technical)**

phk

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**